GOVERNMENT OF INDIA MINISTRY OF RURAL DEVELOPMENT DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA UNSTARRED QUESTION NO. 1984 ANSWERED ON 11/03/2025

TARGET OF HOUSES UNDER PMAY-G

1984. SHRI RAJESH NARANBHAI CHUDASAMA:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the number of houses targeted to be constructed under Pradhan MantriAwasYojanaGramin (PMAY-G) by the year 2024, State-wise;
- (b) whether the targets under PMAY-G are being achieved in the country;
- (c) if so, the details thereof, State-wise; and
- (d) the details of financial assistance provided by the Government in this regard, State-wise?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (DR. CHANDRA SEKHAR PEMMASANI)

- (a): In order to achieve the objective of "Housing for All" in rural areas, the Ministry of Rural Development is implementing Pradhan MantriAwaasYojana- Gramin (PMAY-G) with effect from 1st April 2016 to provide assistance to 2.95 crore eligible rural households with basic amenities by March 2024. The State/UT-wise number of houses targeted to be constructed under PMAY-G by the year 2024 is placed in Annexure I.
- (b) & (c): The target under the PMAY-G was construction of 2.95 crorepucca houses with basic amenities by March, 2024, out of which almost all houses have been sanctioned and 2.69 crore houses have been completed till end of the FY 2023-24.

The Union Cabinet has approved the proposal for "Implementation of the Pradhan MantriAwaasYojana- Gramin (PMAY-G) during FY 2024-25 to 2028-29" for construction of

additional 2 crore rural houses along with the remaining houses against the earlier target of 2.95 cr houses by March, 2025.

The State/UT-wise progress as on 06.03.2025 against the targets allocated till March 2024 under PMAY-G is placed in Annexure II.

(d): The State/UT-wise details of central share released under the scheme till Financial Year 2023-24 is given in Annexure III.

ANNEXURE REFERRED TO IN REPLY TO PART (a) OF LOK SABHA UNSTARRED QUESTION NO. 1984 TO BE ANSWERED ON 11.03.2025 REGARDING TARGET OF HOUSES UNDER PMAY-G

State/UT-wise Targeted Allocated under PMAY-G till 31.03.2024

S.No.	State Name	Target Allocated till FY 2023-24
1.	Arunachal Pradesh	35,937
2.	Assam	20,51,842
3.	Bihar	37,01,362
4.	Chhattisgarh	11,76,142
5.	Goa	257
6.	Gujarat	6,03,343
7.	Haryana	29,402
8.	Himachal Pradesh	29,138
9.	Jammu and Kashmir	3,36,498
10.	Jharkhand	15,92,160
11.	Kerala	35,157
12.	Madhya Pradesh	37,99,546
13.	Maharashtra	13,74,105
14.	Manipur	1,01,550
15.	Meghalaya	1,88,034
16.	Mizoram	29,967
17.	Nagaland	48,830
18.	Odisha	27,25,585
19.	Punjab	39,689
20.	Rajasthan	17,16,779
21.	Sikkim	1,399
22.	Tamil Nadu	7,47,202
23.	Tripura	3,76,913
24.	Uttar Pradesh	36,14,870
25.	Uttarakhand	69,194
26.	West Bengal	45,69,423
27.	Andaman and Nicobar	3,424
28.	Dadra And Nagar Haveli &	
	Daman & Diu	11,364
29.	Lakshadweep	45
30.	Andhra Pradesh	2,46,430
31.	Karnataka	2,41,409
32.	Telangana*	0
33.	Ladakh	3,004
	Total	2,95,00,000

^{*}Telangana is not implementing PMAY-G.

ANNEXURE REFERRED TO IN REPLY TO PART (b) OF LOK SABHA UNSTARRED QUESTION NO. 1984 TO BE ANSWERED ON 11.03.2025 REGARDING TARGET OF HOUSES UNDER PMAY-G

State/UT-wise Progress under PMAY-G for the targets allocated till FY2023-24

[Unit in no]

		T	1
State Name	Target allocated by the Ministry	Houses Sanctioned by the states/UTs	Houses Completed till FY 2023-24
Arunachal Pradesh	35,937	35,591	35,591
Assam	20,51,842	20,46,559	19,84,183
Bihar	37,01,362	37,00,696	36,65,711
Chhattisgarh	11,76,142	11,81,556	11,11,184
Goa	257	254	240
Gujarat	6,03,343	6,01,190	5,65,369
Haryana	29,402	29,392	28,814
Himachal Pradesh	29,138	28,292	24,307
Jammu And Kashmir	3,36,498	3,34,889	3,01,965
Jharkhand	15,92,160		
Kerala	35,157	35,106	34,128
Madhya Pradesh	37,99,546	37,97,960	36,79,261
Maharashtra	13,74,105	13,57,474	12,65,910
Manipur	1,01,550	1,01,549	37,792
Meghalaya	1,88,034	1,86,014	1,37,363
Mizoram	29,967	29,966	24,931
Nagaland	48,830	48,826	26,588
Odisha	27,25,585	27,18,621	23,42,311
Punjab	39,689	39,549	38,473
Rajasthan	17,16,779	17,15,231	16,96,946
Sikkim	1,399	1,397	1,389
Tamil Nadu	7,47,202	7,30,555	6,35,160
Tripura	3,76,913	3,76,394	3,68,344
Uttar Pradesh	36,14,870	36,12,390	35,95,615
Uttarakhand	69,194	68,540	68,143
West Bengal	45,69,423	45,69,032	34,19,155
Andaman and Nicobar	3,424	2,988	1,238
Dadra and Nagar			
Haveli & Daman & Diu	11,364	11,296	3,977
Lakshadweep	45		45
Andhra Pradesh	2,46,430	· · · · · · · · · · · · · · · · · · ·	84,686
Karnataka	2,41,409	2,36,124	1,45,892
Telangana*	0	0	0
Ladakh	3,004	•	3,004
Total	2,95,00,000	2,94,39,045	2,68,92,411

^{*}Telangana is not implementing PMAY-G.

ANNEXURE REFERRED TO IN REPLY TO PART (d) OF LOK SABHA UNSTARRED QUESTION NO. 1984 TO BE ANSWERED ON 11.03.2025 REGARDING TARGET OF HOUSES UNDER PMAY-G

State-wise details of Central Released under PMAY-G till FY 2023-24

		Central Release till FY 2023-24
S.No.	State	(Rs. in crores)
1.	Andhra Pradesh	1,024.87
2.	Arunachal Pradesh	483.76
3.	Assam	24,020.39
4.	Bihar	29,362.15
5.	Chhattisgarh	9,044.84
6.	Goa	2.85
7.	Gujarat	4,316.74
8.	Haryana	206.08
9.	Himachal Pradesh	278.76
10.	Jammu And Kashmir	3,610.23
11.	Jharkhand	12,419.41
12.	Karnataka	1,588.04
13.	Kerala	194.30
14.	Madhya Pradesh	28,811.76
15.	Maharashtra	9,809.78
16.	Manipur	614.20
17.	Meghalaya	2,251.24
18.	Mizoram	306.07
19.	Nagaland	476.46
20.	Odisha	19,973.97
21.	Punjab	263.23
22.	Rajasthan	12,779.80
23.	Sikkim	15.68
24.	Tamil Nadu	5,569.58
25.	Tripura	4,578.09
26.	Telangana*	190.79
27.	Uttar Pradesh	27,065.22
28.	Uttarakhand	849.97
29.	West Bengal	25,797.53
30.	Andaman And Nicobar	24.62
31.	Dadra And Nagar Haveli and	
	Daman & Diu	72.18
32.	Lakshadweep	0.71
33.	Ladakh	21.88
	Total	2,26,025
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^{*}Telangana is not implementing PMAY-G and has returned the central share to Gol
